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Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 1st August, 2022.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (1) Saurabh Srivastava and (2) Om Prakash Shukla, to be Additional Judges of the Allahabad High Court, for a period of two years with effect from the date they assume charge of their respective offices.


05/8/2022
(Rajinder Kashyap)

Additional Secretary to the Government of India
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To

The Manager,
Government of India Press,
Minto Road,
New Delhi.